

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(CAA)-58(PB)/2017

IN THE MATTER OF:

Ocean View Hospitality Pvt. Ltd.

.....Petitioner

SECTION : UNDER SECTION 230-232

Order delivered on 19.12.2017

Coram:

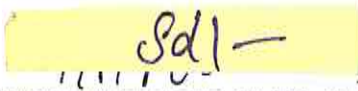
CHIEF JUSTICE M.M. KUMAR
Hon'ble President

DEEPA KRISHAN
Hon'ble Member (T)

For the Petitioner(s) : Mr. Sougat Sinha, Mr. Ravi Agarwal & Mr. Manoj Kumar, Advocates
For the OL : Mr. Amish Tandon & Ajeyo Sharma, Advs
For the Income Tax Dept.: Mr. Piyush Goyal, Advocate

ORDER

Arguments heard. Order reserved.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

19.12.2017
Vineet